

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:99  
ANSWERED ON:23.02.2010  
STREAMLINING VISA AND IMMIGRATION PROCEDURE  
Singh Shri Sukhdev

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to take any steps to streamline visa and immigration procedure to attract foreign visitors into the country;
- (b) if so, the details of the initiatives taken so far in this regard;
- (c) whether the Government proposes to introduce visa on arrival scheme; and
- (d) if so, the details thereof alongwith the names of the countries in respect of which such a scheme is proposed to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes, Madam. Government of India has taken various steps to streamline visa and immigration procedures to facilitate foreign visitors in the country. These steps inter alia include the modernization of 33 Immigration Check Posts covering 98.5% of passenger traffic through the installation of upgraded computers, installation of Immigration Control System software, Passport Reading Machines, QDX machines etc. These 33 Immigration Check Posts have been networked with Central Foreigners Bureau. Furthermore, the Government of India has w.e.f. 1.1.2010 also introduced a "Tourist Visa-on-Arrival" scheme for citizens of five countries viz. Finland, Japan, Luxembourg, New Zealand and Singapore at four international airports in the country viz. Delhi, Mumbai, Chennai and Kolkata airports.